

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP (IB) No.02/Chd/CHD/2018**

In the matter of

Allahabad Bank

...Petitioner-Financial Creditor

Versus

Vardhman Chemtech Ltd.

...Respondent-Corporate Debtor

Present:: Mr.Nakul Sharma, Advocate for petitioner

Mr.Gaurav Mankotia, Advocate for respondent.

Respondent filed reply on 05.03.2018 as per office report but learned counsel for petitioner submits that he has been handed over copy of reply/objections only today and seeks time.

List the matter for arguments on 26.03.2018.

Sd/-  
(Justice R.P.Nagrath)  
Member (Judicial)

Sd/-  
(Pradeep R.Sethi)  
Member (Technical)

March 06, 2018

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